

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.1244
ANSWERED ON 11.02.2025

IMPLEMENTATION OF E-GRAM SWARAJ

1244. DR. SHIVAJI BANDAPPA KALGE:
SHRI NABA CHARAN MAJHI:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the details on the implementation and adoption of e-Gram Swaraj in the country;
- (b) whether the e-Gram Swaraj was launched in April 2020 to improve the functioning of Panchayats;
- (c) if so, the details of progress made in terms of Gram Panchayats that have uploaded their Gram Panchayat Development Plans (GPDPs) for the financial year 2023-24;
- (d) the details of percentage of total Gram Panchayats in the country that are currently using the e-Gram Swaraj platform;
- (e) the details of steps taken by the Government to increase adoption among the remaining Panchayats; and
- (f) whether any future enhancements or additional features are planned for the e-Gram Swaraj platform to further strengthen the functioning of Panchayats and improve governance and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a) to (d) Yes Sir. Under Digital India Programme, Ministry is implementing e-Panchayat Mission Mode Project (MMP). The primary objectives of the project are: strengthening Panchayati Raj Institutions by enhancing their efficiency and transparency in governance and service delivery; automating the Panchayat functions such as planning, budgeting, accounting, monitoring, and social audit to reduce manual errors; facilitating electronic service delivery for rural citizens; and providing digital tools to enable Panchayat officials to carry out their functions effectively.

Building on the achievements of the past, under the e-MMP Project, on 24th April 2020, the Ministry had launched the eGramSwaraj, an Enterprise Resource Planning (ERP) Solution for Panchayati Raj Institutions. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management

etc., on a single digital platform including online payments. So far, 2.54 lakh GPs have prepared and uploaded their Gram Panchayat Development Plans (GPDPs) for 2024-25. Further, 2.41 lakh Gram Panchayats have completed online transactions for 15th Finance Commission grants for 2024-25. State wise adoption of eGramSwaraj is given at **Annexure-I**. Also, for strengthening the transparency and accountability at grassroots level; the Ministry has rolled out an application - AuditOnline under e-panchayat Mission Mode Project (MMP). It allows for online audit of Panchayat accounts and records detailed information about internal and external audit. For audit year 2022-23, 2.58 lakh Audit Plans have been created and 2.57 lakh Audit Report have been generated.

The Ministry has also introduced applications such as Meri Panchayat and Panchayat Nirnay to improve transparency and efficiency in Panchayat governance. While Meri Panchayat makes information on planning, activities, and work progress accessible to the public, Panchayat Nirnay enhances transparency and management in Gram Sabha proceedings.

(e) The Ministry of Panchayati Raj has undertaken several measures to ensure digital inclusivity and ease of access under the e-Panchayat MMP, including, development of User-Friendly Software Applications like eGramSwaraj and AuditOnline; providing multilingual Support for these online applications by integrating with Bhashini; and Training and Capacity Building of the Elected Representatives and officials of the Panchayati Raj Institutions on using digital tools.

Further, to enable Panchayats in remote areas to access digital services, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA), based on the proposal in their Annual Action Plans, the Ministry has been supplementing the efforts of States/UTs by providing support at limited scale for procurement of computers.

All States are making efforts to implement e-Panchayat MMP, based on their available resources and there is substantial improvement in adoption of digital applications by the States in PRIs functioning. At the same time review meetings are held with the States and union territories for reviewing the adoption of the eGramSwaraj application by the Panchayats. Further, preparation and uploading of the Panchayat Development plan by the Panchayats on the eGramSwaraj is one of the mandatory condition for release of funds under the Central Finance Commission.

(f) For improving the outcomes of e-MMP Project and better Governance at the grassroots, the Ministry has been regularly engaging with the States/UTs and other stakeholders and based on the feedback received, required improvisations and enhancements are being effected into eGramSwaraj on continuous basis.

Annexure-I

Annexure referred to in reply to part (a) to (d) of the Lok Sabha Unstarred Question No. 1244 answered on 11.02.2025 regarding 'Implementation of e-gram Swaraj'.

Adoption of eGramSwaraj at Panchayat level during FY 2024-25

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats with Online Payment
1	ANDHRA PRADESH	13328	13296	12907	660	660	639	13	13	13
2	ARUNACHAL PRADESH	2108	2106	185	0	0	0	25	25	7
3	ASSAM	2662	2197	2170	191	191	185	30	29	27
4	BIHAR	8054	8054	8044	534	534	529	38	38	38
5	CHHATTISGARH	11596	11594	11503	146	146	146	27	27	27
6	GOA	191	191	89	0	0	0	2	2	2
7	GUJARAT	14656	14594	13666	248	248	248	33	33	33
8	HARYANA	6225	6221	5829	143	143	131	22	22	22
9	HIMACHAL PRADESH	3615	3614	3509	81	81	80	12	12	12
10	JHARKHAND	4345	4345	4317	264	264	262	24	24	23
11	KARNATAKA	5954	5954	5935	238	232	117	31	31	28
12	KERALA	941	941	940	152	152	152	14	14	14
13	MADHYA PRADESH	23011	23009	22973	313	313	310	52	52	52

14	MAHARASHTRA	27911	27834	26268	351	351	302	34	34	34
15	MANIPUR	3180	161	120	0	0	0	12	6	4
16	MEGHALAYA	6817	0	0	2241	0	0	3	3	0
17	MIZORAM	842	842	832	0	0	0	0	0	0
18	NAGALAND	1289	186	0	0	0	0	0	0	0
19	ODISHA	6794	6794	6792	314	314	314	30	30	30
20	PUNJAB	13237	13222	9173	152	151	110	22	22	19
21	RAJASTHAN	11211	11206	10739	361	353	351	33	33	33
22	SIKKIM	199	199	194	0	0	0	6	6	6
23	TAMIL NADU	12525	12525	12518	388	388	388	36	36	36
24	TELANGANA	12771	12768	12628	540	540	498	32	32	32
25	TRIPURA	1194	1176	1162	75	75	75	9	9	8
26	UTTARAKHAND	7795	7794	7729	95	95	95	13	13	13
27	UTTAR PRADESH	57691	57691	57596	826	826	821	75	75	75
28	WEST BENGAL	3339	3339	3338	345	345	345	22	21	21
Total		263481	251853	241156	8658	6402	6098	650	642	609
